



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	C.Ex.App./84/2018 WITH C.Ex.App./2/2020 (D/O), (HEARING)	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
2	WA/110/2018 (HEARING)	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 7 ORS	MS. M B BARUAH MS. A DEVI	MR.C.BARUAH GA, ASSAM SC, APSC DR. B AHMED (R1 AND 2)
	WITH I.A.(Civil)/3544/2022 in WA/110/2018	ON THE DEATH OF HIRANYA KUMAR SARMA HIS LEGAL HEIRS ANUPAMA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. M B BARUAH	GA, ASSAM SC, APSC SC, INDUSTRIES
3	WA/119/2018 (HEARING)	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. A CHAMUAH MR. B SARMA
4	WA/178/2018 (HEARING)	SHRI PRAFULLA KUMAR DAS Versus UNITED BANK OF INDIA AND 3 ORS	MR. A DAS MR. S DUTTA	MR. S DUTTA (R1-R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
5	WA/236/2018 (HEARING)	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM

- FOR ORDERS -

6	C.Ex.App./7/2022	COMMISSIONER OF GST AND CENTRAL EXCISE Versus M/S S. GOPAL AND COMPANY	SC, GST MR. S C KEYAL	
	WITH I.A.(Civil)/283/2023 in C.Ex.App./7/2022	COMMISSIONER OF GST AND CENTRAL EXCISE Versus M/S S. GOPAL AND COMPANY,	SC, GST MR. S C KEYAL	
7	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	
8	MC/65/2023 WITH WA/291/2018 (D/O) in WA/291/2018	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
9	I.A.(Civil)/1079/2023 in WA/3744/2023	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B J GHOSH MR H RAHMAN	SC, ELEM. EDU
	WITH WA/3744/2023 (Filing Number)	AFIKAN NESSA Versus THE STATE OF ASSAM AND 5 ORS. H	MR. B J GHOSH	
10	I.A.(Civil)/2214/2023 FIXED in WA/343/2019	THE STATE OF MIZORAM Versus SH. LALROZARA AND 3 ORS.		MR D J DAS
	WITH WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)
	WITH I.A.(Civil)/3981/2019 in WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
11	WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
12	I.A.(Civil)/2218/2023 in WA/285/2017	BAHARUL ISLAM BARLASKAR, Versus THE STATE OF ASSAM and 6 ORS	MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE DEPTT. SC, PNRD
	WITH WA/285/2017	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
13	WA/280/2023	TARINI DEKA AND 6 ORS. Versus THE UNION OF INIDA AND 14 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R-13,14,15) MR. S SARMA (R-13,14,15) MR. R HAZARIKA (R-13,14,15) MR. C CHAKRAVARTY (R-13,14,15) DY.S.G.I. SC, AGRI. DEPARTMENT SC, REVENUE SC, PCB

	WITH I.A.(Civil)/2274/2023 in WA/280/2023	TARINI DEKA AND 6 ORS. Versus THE UNION OF INIDA AND 14 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM DY.S.G.I. SC, PCB SC, REVENUE SC, AGRI. DEPARTMENT
14	WITH WA/309/2023	PANKAJ LOCHAN BAISHYA AND 170 ORS Versus THE UNION OF INIDA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM DY.S.G.I. SC, PCB SC, REVENUE
	WITH I.A.(Civil)/2293/2023 in WA/309/2023	PANKAJ LOCHAN BAISHYA AND 170 ORS Versus THE UNION OF INIDA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM DY.S.G.I. SC, REVENUE SC, PCB
15	WA/296/2023 CAVT. NO.08252/023, FIXED, CAVT./825/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/2258/2023 in WA/296/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS D MAHANTA	MR. B D KONWAR SR. ADV. MR H AGARWAL FOR CAVEATOR
16	WA/302/2023 FIXED	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
	WITH I.A.(Civil)/2261/2023 in WA/302/2023	PURBANCHAL BUILDTECH PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. N K SHARMA	SC, PWD
17	WA/311/2023 CAVT. NO.06332/023, CAVT./633/2023	THE DIRECTORATE OF ENFORCEMENT Versus ZORAMTHARI AND 2 ORS.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
	WITH I.A.(Civil)/2314/2023 in WA/311/2023	THE DIRECTORATE OF ENFORCEMENT Versus ZORAMTHARI AND 2 ORS.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
18	WA/312/2023 CAVT. NO.06332/023,	THE DIRECTORATE OF ENFORCEMENT Versus ZORAMTHARI AND 4 ORS.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
	WITH I.A.(Civil)/2318/2023 in WA/312/2023	THE DIRECTORATE OF ENFORCEMENT Versus ZORAMTHARI AND 4 ORS.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
19	WA/313/2023 CAVT. NO.06342/023,	THE DIRECTORATE OF ENFORCEMENT Versus SH. LALRINHLUA AND ANR.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
	WITH I.A.(Civil)/2320/2023 in WA/313/2023	THE DIRECTORATE OF ENFORCEMENT Versus SH. LALRINHLUA AND ANR.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
20	WA/314/2023 CAVT. NO.06342/023,	THE DIRECTORATE OF ENFORCEMENT Versus SH. LALRINHLUA AND ANR.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
	WITH I.A.(Civil)/2321/2023 in WA/314/2023	THE DIRECTORATE OF ENFORCEMENT Versus SH. LALRINHLUA AND ANR.	MR. R DHAR	MRS. R BORAH MR. D BORAH FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	PIL(Suo Moto)/2/2018	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. D SAIKIA, AG, ASSAM MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP

22	ITA/5/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus FORTUNE VANIJYA PVT. LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
	WITH I.A.(Civil)/2001/2023 in ITA/5/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus FORTUNE VANIJYA PVT. LTD.	MR. S C KEYAL	DR. A SARAF
23	WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5360/2022	SUBAL RAY @ SUBAL CH RAY Versus THE STATE OF ASSAM AND 3 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, REVENUE
2 WP(C)/400/2023	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA B DUTTA	SC, CO OP GA, ASSAM
3 WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
4 WP(C)/3396/2023	JYOTISHMAN DAS Versus THE CHAIRMAN EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR B P BORAH MR P J DUTTA	MR R S RONGHANG SC, ESIC
5 WP(C)/3935/2023	MAHENDRA NATH ALIAS MAHEN BORDOLOI Versus SARAT BHUYAN AND ANR	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	
6 WP(C)/4105/2023 WITH OFFICE NOTE	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
7 WP(C)/4271/2023	SIBERITE COMMUNITY LAND Versus THE UNION OF INDIA AND 4 ORS	MR. P D NAIR	DY.S.G.I. GA, AP
8 WP(C)/4474/2023 FIXED	GITA PRAJA Versus THE STATE OF ASSAM AND 4 ORS.	MS. B CHOWDHURY LEGAL AID COUNSEL	GA, ASSAM SC, HEALTH
9 WP(C)/4607/2023	DR. PARBIN SULTANA LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, HEALTH AND F W
10 WP(C)/4609/2023	SUBHAM DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
11 WP(C)/4611/2023	RUBIYA AKHTAR CHOUDHURY Versus ASSAM STATE ELECTION COMMISSION AND 3 ORS	MR. A R TALUKDAR	SC, ASEC

12	WP(C)/4612/2023	DALILUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
13	WP(C)/4620/2023	ROSKIL S MARAK Versus THE STATE OF ASSAM AND 5 ORS	MR P K BORAH	SC, ELEM. EDU GA, ASSAM SC, REVENUE
14	WP(C)/4631/2023	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
15	WP(C)/4634/2023	ROBIN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, REVENUE
<u>ORDER (STAY VACATING)</u>				
16	I.A.(Civil)/2292/2023 in WP(C)/4052/2023 WITH WP(C)/4052/2023	ABDUL AKHER HUSSAIN 7 ORS. Versus MST. ROHIMA KHATUN AND 6 ORS . MST. ROHIMA KHATUN Versus THE STATE OF ASSAM AND 13 ORS	MR. M AHMED MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM MR. M ISLAM SC, P AND R.D. GA, ASSAM MR. M AHMED (r-6 to 12,14)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
17	I.A.(Civil)/2182/2023 in WP(C)/768/2023 WITH WP(C)/768/2023 WITH WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS. MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS. MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, NHAI SC, REVENUE SC, K A A C SC, NHAI SC, REVENUE SC, K A A C SC, K A A C SC, REVENUE SC, FOREST
<u>ADMISSION</u>				
19	WP(C)/2300/2022	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	S ALI MR. R BARUAH MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
20	WP(C)/2593/2022 FIXED	BAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS
21	WP(C)/4050/2022 FIXED	DR. PRITISH KUMAR CHOWDHURY Versus JORHAT DEVELOPMENT AUTHORITY AND ANR (B)	MS P AGARWAL MR I HASIEB MR. B J DAS	
22	WP(C)/4260/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
23	WITH WP(C)/4258/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD

24	WP(C)/4774/2022 FIXED	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
25	WP(C)/5364/2022	SAZIDA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/5417/2022	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
27	WP(C)/5486/2022	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAIN MR A CHAKRABORTY	SC, F C I
28	WP(C)/6071/2022 FIXED	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
29	WITH WP(C)/423/2022	HEMARI RONGPI AND 28 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
30	WP(C)/8024/2022	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
31	WP(C)/8088/2022 FIXED	NURUL HOQUE BARBHUIYA AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, NHAI MR. A K DUTTA DY.S.G.I. SC, PWD
32	WP(C)/8262/2022 B/O	MANOJ KUMAR ROY Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, PWD SC, GMC
33	WP(C)/250/2023	MUSTT AYSHA KHATUN AND 76 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
34	WP(C)/1292/2023 B/O	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC

35	WP(C)/1512/2023 FIXED	EASTERN KARBI ANGLONG COLLEGE Versus THE STATE OF ASSAM AND 6 ORS	MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY	SC, HIGHER EDU GA, ASSAM MS. P R MAHANTA SC, REVENUE SC, K A A C
36	WP(C)/1532/2023	ROSNA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/1970/2023	MINATI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, FINANCE SC, REVENUE
38	WP(C)/3021/2023	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
39	WP(C)/3804/2023	M/S S H ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 2 ORS	MS. B BHUYAN MR. T DEURI MR A ATREYA	MR. K N CHOUDHURY (r- 1,2,3) MISS. R R KAKATI (r-1,2,3) MR. D J DAS (r-1,2,3) MS N MAHANTA (r-1,2,3)
<u>ORDERS</u>				
40	Cont.Cas(C)/487/2023	RANJIT DAS Versus M H CHOUDHURY	MR. S BANIK MR. D. BORAH	
41	WP(C)/841/2023	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM
42	WITH Cont.Cas(C)/83/2023	ISLAM UDDIN TALUKDAR Versus MRIDUL YADAV, IAS AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MS. S SARMA (R-1) MS. N M DEKA(R-1) MR. R A CHOUDHURY (r- 2,3)
43	WP(C)/1067/2023	BIMALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM MS. P R MAHANTA (R-2) SC, FINANCE SC, REVENUE
44	I.A.(Civil)/1149/2023 in WP(C)/862/2023	THE FOOD CORPORATION OF INDIA AND 6 ORS Versus KANAKA TEA ESTATE,	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR A C BORBORA MS. N DEY
	WITH WP(C)/862/2023	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 6 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
45	I.A.(Civil)/2212/2023 in WP(C)/4275/2023	SUBODH SINGH, Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
46	I.A.(Civil)/2266/2023 in WP(C)/3814/2023	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM DY.S.G.I. SC, BPCL
	WITH WP(C)/3814/2023 CAVT. NO. 05112/023,	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM MR. S S ROY DY.S.G.I. FOR CAVEATOR
47	WP(C)/3462/2023 FIXED	SURANJANA BORA DEY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MS A M DCOSTA	SC, G M D A

48	WP(C)/3964/2023 FIXED	ANAMIKA NAHA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY	SC, P AND R.D. GA, ASSAM
HEARING				
49	WP(C)/1276/2012 PART-HEARD, FIXED	PUSPADHAR DAS Versus THE STATE BANK OF INDIA and ORS.	MR. B C DAS MR. S H RAHMAN MR. D MOZUMDER MR. D A KAIYUM MR. M AHMED MR. J RAHMAN MR. S BISWAS	MR. A DASGUPTA MR. S BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/560/2023	BIVA PAUL Versus THE UNION OF INDIA AND 6 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/674/2023	JOYNAB NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR M AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/680/2023	MUSSTT KHUDEJA KHATUN @ KHUDESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/731/2023	AMIRON NESSA Versus UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/748/2023	NAZIRA BEGUM@NAZRA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/838/2023	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/858/2023	TAHAJ UDDIN Versus THE UNION OF INDIA AND 7 ORS	MR S A SIKDER MR. T SK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

8	WP(C)/1104/2018 WITH LCR	MAHARANI RAY @ MAHARANI MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. N THAPA MR. B SINHA MR. M GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2205/2018	GULESA KHATUN @ GULESA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
10	WP(C)/2240/2018 WITH LCR	BASED ALI @ ABDUL BASER Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/2271/2018 WITH LCR	JAMAL UDDIN @ MD. JAMAL UDDIN GAZI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. K D SARMAH MS. B DEVI MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/2273/2018 WITH LCR	NETA RANI ADHIKARI Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/2679/2018 WITH LCR	TAPASHI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR D BARUAH MR. B CHOWDHURY MR. I MOZUMDER MR. K D SARMA	SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/6971/2018 WITH LCR	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2602/2019 WITH LCR	MASTAB ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/2405/2020 WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5049/2020 WITH LCR	AKLIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/1351/2021 WITH LCR	NUR ISLAM @ NOOR ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/2246/2021	MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/6705/2021 WITH LCR	JAMILA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

21	WP(C)/8011/2022 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/8053/2022 WITH LCR	CHAKERA BEWA @ SAKIRA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
23	WP(C)/8074/2022 WITH LCR	KHOKAN RAKSHIT@KHUKAN RAKSHIT Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
24	WP(C)/8079/2022 WITH LCR 2 NOS.	JAYED ALI @ MD. ZAIDER ALI @ MD. JAHED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8104/2022 WITH LCR	FAYSOL AHMED CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/8139/2022 WITH LCR	HAFIZ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR. S R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/8168/2022 WITH LCR	MD DILBAR ALI@DELBAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR Z HUSSAIN MS B B AHMED MR R ISLAM	DY.S.G.I.
28	WP(C)/8179/2022 WITH LCR	MUSST JELEKA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/8244/2022 WITH LCR	SACHI BALA GHOSH @ SASHI BALA GHOSH @ SSHI BALA GOPE Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. P P DAS MR. J ABBAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/8245/2022 WITH LCR	ABDUL KARIM Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/8252/2022 WITH LCR	REHENA BIBI @ REHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/8287/2022 WITH LCR	IMAN ALI@IMAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN MR. A H MOLLAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

33	WP(C)/611/2023 WITH LCR	AHATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/1380/2023 WITH LCR	ALI AKBOR @ ALI AKBOR MUNCHI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN N. UDDIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
35	WP(C)/2016/2023 WITH LCR	MUSST NASIRON BEGUM @ NESSA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/2178/2023	MUSSTT. MONOWARA KHATUN @ MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	SC, NRC DY.S.G.I.

ORDERS

37	MC/62/2023 WITH Review.Pet./57/2022 (D/O), WP(C)/6521/2018 (D/O) in Review.Pet./57/2022	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
38	I.A.(Civil)/2226/2023 WITH WP(C)/1206/2018 (D/O) in WP(C)/1206/2018	HANUFA KHATUN, Versus THE UNION OF INDIA AND 6 ORS.	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	I.A.(Civil)/2249/2023 WITH WP(C)/6479/2022 (D/O) in WP(C)/6479/2022	PARAN ALI Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	I.A.(Civil)/2295/2023 in WP(C)/2992/2021	LEGAL HEIRS OF THE WRIT PETITIONER VIZ. JAVED ALI, HANIF ALI AND ORS Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2992/2021 WITH LCR	JABED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023

11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



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[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4603/2023	NIDARSHANA NEELAM Versus STATE OF ASSAM AND 4 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
2	WP(C)/4604/2023	HIRANYA KUMAR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
3	WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
4	WP(C)/4608/2023	FAKRUL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, P W D
5	WP(C)/4610/2023	DURGA GAUTOM AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	SC, HEALTH SC, FINANCE
6	WP(C)/4614/2023	SOKUNTALA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM
7	WP(C)/4616/2023	PRASENJIT SINHA Versus THE STATE OF ASSAM AND 2 ORS	MS. D SINHA	GA, ASSAM SC, A.H and V. DEPT.
8	WP(C)/4617/2023	DIPESH SHARMA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	SC, INDUSTRIES AND COMMERCE
9	WP(C)/4619/2023	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. SC, FINANCE
10	WP(C)/4630/2023	LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.

11	WP(C)/4632/2023	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS <u>ADMISSION</u>	MR. L GOGOI	SC, P AND R.D. GA, ASSAM
12	WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
13	WP(C)/5574/2018	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
14	WP(C)/3248/2019 FIXED	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
15	WP(C)/170/2020 FIXED	PRANAB MAZUMDAR Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
16	WP(C)/447/2020 FIXED	SMT. SAYA BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, HEALTH SC, BTC
17	WP(C)/2440/2020	NAYAN JYOTI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM SC, FOREST
18	WP(C)/4335/2020 FIXED	PRITAM RABI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI MR. R A CHOUDHURY	GA, ASSAM SC, PWD
19	WP(C)/14/2021 FIXED	VIKI DEEP DAS Versus THE STATE OF ASSAM AND 6 ORS	MS. R KALITA	SC, A G V B
20	WP(C)/116/2021 FIXED	DHANESWAR BISWAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, TAXATION MR. R BARPUJARI SC, REVENUE
21	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
22	WITH WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
23	WP(C)/1388/2022	NAVANIT AGARWALA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY	SC, EXCISE DEPTT.
24	WP(C)/3285/2022	TILAK CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. SURAJIT DAS MR. P P DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM
25	WITH WP(C)/3318/2022	PORAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM
26	WP(C)/3399/2022	UBC/380 UTTAM KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM
27	WITH WP(C)/3351/2022	SARIF UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM

28	WP(C)/4501/2022 FIXED	SHILKHAN R MARAK Versus THE STATE OF ASSAM AND 3 ORS	MS. N S THAKURIA MR. B THAKURIA MR. G K THAKURIA	GA, ASSAM MR S BORTHAKUR (R-4) MR. P K BORAH J K RABHA MR SAURADEEP DEY (R-4) SC, REVENUE
29	WP(C)/4767/2022	SARALA KAKATY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	MR. S ROY (r-5) SC, FOREST
30	WP(C)/5335/2022	KISHORE SAIKIA Versus ASSAM PUBLIC SERVICE COMMISSION AND 7 ORS.	MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC MR. S K DEORI (r-7,8) MS. SOMILA (r-7,8) SC, FINANCE
31	WP(C)/5977/2022 FIXED	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)
32	WP(C)/8051/2022 B/O	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
33	WP(C)/1163/2023 FIXED	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, K A A C SC, IRRIGATION
34	WP(C)/1261/2023 FIXED	DILIP KR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. D J BARMAN	SC, PWD ROAD
35	WP(C)/1777/2023 B/O	SMT. NIKUMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM SC, PWD
36	WP(C)/1989/2023 FIXED	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE
WITH				
37	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
WITH				
38	WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
39	WP(C)/2099/2023	RUBIA SULTANA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. M H RAJBARBHUIYAN (R-6)
40	WP(C)/3529/2023	AMBIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C
WITH				
41	WP(C)/3528/2023	GOPICHAND BHAGAT Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C

42	WP(C)/3985/2023 FIXED	OLI ULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO MR N K SARMA	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
43	Bail Appln./2622/2023 BA 3409/2022(D/O), WITH LCR, FIXED	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM
<u>ORDERS</u>				
44	I.A.(Civil)/769/2020 in Review.Pet./124/2019 WITH Review.Pet./124/2019 WITH FAO 29/2018(D/O)	SMTI. GEETA CHANGKAKOTI AND 4 ORS. Versus SHRI JAGAN CHANGKAKOTI @ JITU AND ANR SMTI. GEETA CHANGKAKOTI AND 4 ORS. Versus SHRI JAGAN CHANGKAKOTI @ JITU AND ANR	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S SHARMA	MR B D DAS (R-1,2) MR H K SARMA (R-1,2) MR. D THAOSEN MS B B HUSSAIN (R-1,2)
45	Arb.P./23/2022	SMT. RAJ LAXMI GUPTA Versus SHIVAJI PRASAD AND 4 ORS.	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR. B D DEKA (R1, R3, R4) MR. M DAS (R1, R3, R4) N CHAUDHURY (R1, R3, R4) MR A BHATRA (R1, R3, R4) MR A DEKA (R1, R3, R4)
46	Cont.Cas(C)/102/2022	CHANDRABABU DAS Versus SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
47	Cont.Cas(C)/527/2022	SARIBUN NESSA MAZUMDAR Versus DR. J B EKKA, IAS AND 7 ORS	MR. M ISLAM	MR. M NATH (r-1) MR. K KONWAR (R-6) MR. B GOGOI (R3) MR. A BHATTACHARJEE (r- 1) MR P NAYAK (R3) MR. S DUTTA (R-6) D J CHAKMA (r-1)
48	Cont.Cas(C)/555/2022	PRAMOD CH SARMA Versus LAKSHMANAN S AND 2 ORS	MR. S BARMAN	MR. SURAJIT DAS (R-2) MR. P P DAS (R-2) MR A KALITA SC, INDUSTRIES
49	WP(C)/6589/2022	AMIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MS S BARUAH, GA, ASSAM (R-2 & 3) MS. S DUTTA, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, O I L
50	WP(C)/6713/2022	BIPUL DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	SC, IRRIGATION SC, BTC
51	Review.Pet./21/2023 FIXED, WITH WP(C)/3819/2018 (D/O), WITH WP(C)/3616/2019(D/O), WITH WP(C)/3291/2018(D/O)	DIPAK PATOWARY Versus HIMANGSHU KUMAR DAS AND 13 ORS.	MR. M NATH, SR. ADV MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. P MAHANTA SC, APSC MR. A SARMA MR. B CHOUDHURY MR. S CHOUDHURY MR. K KALITA MS. M D BORAH, SC, TRANSPORT DEPTT. MR. P MAHANTA (R1) MR. R B GOHAIN (R1) MR. R B GOHAIN (R1) MR E SHITIRI MS C DAS (R1) F. K. AHMED (R1)

52	Cont.Cas(C)/162/2023	PRASHANTA DUTTA Versus AVINASH PURUSHOTTAM DAS JOSHI AND 4 ORS	MR MINTU SAIKIA	
53	I.A.(CrI.)/381/2023 in AB/235/2023	BIJON KUMAR MAHAJAN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K GOSWAMI MR. A CHAUDHURY MR. A KHAN MR. A K BARUAH	PP, ASSAM
	WITH AB/235/2023	NIHAR KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>HEARING</u>				
54	WP(C)/6736/2022 FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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10)	MR R GOENKA	07-08-2023	To	17-08-2023
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12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./420/2023 WITH LCR 2 FILES	ZANAB KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	M K BORAH MRS. P KASHYAP	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2816/2023	KALI KUMAR NAMO SARMA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
3	Bail Appln./2817/2023	TAJ UDDIN @ TAJIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR H I CHOUDHURY MR. A S TAPADER MR REZABUL HOQUE	PP, ASSAM
4	Bail Appln./2819/2023	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A TALUKDAR MR D KALITA	PP, ASSAM
5	Bail Appln./2820/2023	RATAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
6	Bail Appln./2821/2023	PENJON DAIMARI Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
7	Bail Appln./2824/2023	PAWAN KUMAR YADAV AND ANR Versus THE STATE OF ASSAM	MR. D M CHAKRABORTY	PP, ASSAM
8	Bail Appln./2826/2023	UTPAL SANGMJI @ UTPAL CHANGMAJI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
9	Bail Appln./2827/2023	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
10	Bail Appln./2829/2023	ABHIJIT SARKAR @ RAJU SARKAR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
11	Bail Appln./2830/2023	SAHABUDDIN @ MD SAHABUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM

12	Bail Appln./2831/2023	MASKUD ALOM @ MASUD ALOM Versus THE STATE OF ASSAM AND ANR	MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM
13	Bail Appln./2832/2023	AHMED ALI @ AHMAD ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./804/2023	GUDIYA SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM
15	Crl.Pet./832/2023	JITUMONI BORA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
16	Crl.Pet./833/2023	KYRSHANWELL SOHKHLET Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
17	Crl.Pet./835/2023	ABDUL MALIK @ ABDUL MALEK Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
18	AB/2814/2023	SAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. S DEVI MS. J GHOSH	PP, ASSAM
19	AB/2815/2023	ABDUL MALIK AND ANR. Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. D J BORAH MS. J GHOSH	PP, ASSAM
20	AB/2827/2023	MD. SAIDUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./2917/2022 WITH LCR	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
22	WITH Crl.Pet./4/2023	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, NCB
23	Bail Appln./1577/2023 WITH LCR, B/O	SAJAL CHAKRABORTY @JADU AND ANR Versus THE UNION OF INDIA	MR. M BISWAS D TALUKDAR S K DAS	SC, NCB
24	Bail Appln./1663/2023 WITH OFFICE NOTE, FIXED	ANAR ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
25	Bail Appln./1799/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAFIQUL ISLAM KHAN Versus UNION OF INDIA	MS. S K NARGIS MS. A MESEN MS S BEGUM	SC, NCB
26	Bail Appln./1818/2023 FIXED	ROFIK HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. RASHIDUL ISLAM	PP, ASSAM
27	Bail Appln./2018/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. ISHLAODDIN @ MD ASLAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	
28	Bail Appln./2471/2023 FIXED	JAMILA BEGUM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./2584/2023 FIXED	BILLAL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	Bail Appln./2598/2023	BIJU DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM

31	Bail Appln./2627/2023 FIXED	MAJNUR ALI Versus STATE OF ASSAM	MR. K K DEKA MR. D J SARMA T A LASKAR	PP, ASSAM
32	WITH Bail Appln./2488/2023	SIRAJ ALI AND ANR Versus THE STATE OF ASSAM	MR. K K DEKA MR. D J SARMA	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/245/2020 WITH LCR	MRIGEN SAIKIA Versus THE STATE OF ASSAM	MR G J SAIKIA MR. M BISWAS MR S DAS MS M DAS	PP, ASSAM
34	AB/414/2023	ABDUL MOTLEB ALI @ ABDUL MOTLEB SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
35	AB/577/2023	ABDUL MALEK @ MALEK ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MR J A AHMED	PP, ASSAM
36	AB/645/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM	MR. A T SARKAR MD A ISLAM	PP, ASSAM
37	AB/1183/2023	AKASH ALI Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM
38	AB/1409/2023	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
39	AB/1846/2023 FIXED	SAHANUR SK @ SAHANUR ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. S U AHMED MS R P AHMED A R HAZARIKA	PP, ASSAM
40	AB/1860/2023 FIXED	SUJIT BISWAS Versus THE STATE OF ASSAM	MR N AHMED MR R A AHMED	PP, ASSAM
41	AB/1869/2023 FIXED	MD. ATIQRU ISLAM @ ATKUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
42	AB/1995/2023	IBRAHIM KHALI ULLAH Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS P BURAGOHAIN MR. C. SHIL MR S HUSSAIN	PP, ASSAM
43	AB/2032/2023	ABU TAHER MIYA AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
44	AB/2083/2023 FIXED	JESINUR ISLAM @ JESNUR ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
45	AB/2126/2023	ASHIDUL FAKIR @ RAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
46	AB/2192/2023	MOROMI SONAM AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. A TAMULI	PP, ASSAM
47	AB/2205/2023	NABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
48	AB/2236/2023	SADDAM HOQUE @ SADDAM ALI AND ANR Versus THE STATE OF ASSAM	MR. N HOQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

49	AB/2498/2023 FIXED	NIRANJAN HAZARIKA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
<u>ORDERS</u>				
50	I.A.(CrI.)/698/2023 BA 2428/2018(D/O), WITH OFFICE NOTE in Bail Appln./2428/2018	KAVITA DAS @ KABITA DAS Versus THE STATE OF ASSAM,	MR. A M BORA	PP, ASSAM
51	I.A.(CrI.)/702/2023 in CrI.A./7665/2023 WITH CrI.A./7665/2023 (Filing Number)	MD. NAZAR ALI Versus MD. AZIZUR RAHMAN AND ANR. NAZAR ALI Versus AZIZUR RAHMAN AND ANR B	MR. S K SINGH MR. A GANGULY MR. A DHANUKA MR. A GANGULY	PP, ASSAM
<u>HEARING</u>				
52	W.P.(CrI.)/3/2021 FIXED	AMINUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR S BORTHAKUR MR H I CHOUDHURY (R-5) MR. L R MAZUMDER (r-9) MS. C CHOUDHURY (R-5) MR. A Z AHMED (r-9) MR. D GOGOI

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
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8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
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12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 14th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3723/2022 FIXED	ABUL KALAM AZAD Versus THE GOVT OF ASSAM AND 2 ORS	MR A R BHUYAN MR A ALI MR. Y ALI	SC, HIGHER EDU MR. S BISWAKARMA (r-3) MS G DAS (r-3) MR T DAS (r-3) R. CHAUHAN (r-3)
2	WITH WP(C)/6427/2021	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, HIGHER EDU SC, AG (A AND E) MR A ALI (r-4)
3	WITH Cont.Cas(C)/230/2022	NAWSHAD ALI AHMED Versus DHARMA KANTA MILI, ACS AND ANR	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU MR. A R BHUYAN (R2) MR. K GOGOI MR A ALI MR A ALI MR S DAS MR. Y ALI (R2)
4	WITH WP(C)/353/2022	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, HIGHER EDU MR. S K MEDHI (r-3)
MOTION				
5	CRP/117/2023	ABDUL GAFUR Versus ABDUL HAMID	MR. S A AHMED MISS M GOGOI MR F A AHMED	
6	CRP/118/2023	SANDHYA DEY Versus MOTILAL GHOSH	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
7	CRP/120/2023	DIPEN GOGOI Versus PALLABI DAS GOGOI	MS S CHAKRABORTY	
8	CRP(IO)/182/2023	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	

9	CRP(IO)/249/2023 FIXED	PRASENJIT NANDI Versus RUMPI DEY	MR. S BANIK MR. D. BORAH	
10	CRP(IO)/259/2023	MD. ARMAN HUSSAIN AND 2 ORS Versus ANOWARA SULTANA @ REHENA AND 7 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	GA, ASSAM
<u>ADMISSION</u>				
11	Mat.App./40/2022 WITH LCR, B/O	XXXX XXXX Versus XXXX XXXX	MR. K SARMA MR. S BORUAH	MS. R B BORA MR. M ALI MR. R ISLAM H R KHAN S BARO
12	CRP(IO)/249/2022 FIXED	ABDUL BAREK Versus MAHALI SHEIKH AND 3 ORS	MR. A R SIKDAR MR. A MOBARAQUE MR. M K SHARMA MR. S I TALUKDAR M M ZAMAN S A AKIB S A AKIB	GA, ASSAM
13	CRP(IO)/279/2022 WITH LCR	ON THE DEATH OF KHADEM ALI HIS LEGAL HEIRS ZAIRON NESSA AND 10 ORS Versus MD. SIDDIQUE ALI AND 7 ORS	MR. B C DAS MR S CHAUHAN MR. A R SHOME	MS F AHMED MR. T ISLAM MS K DAS
14	Mat.App./38/2023	XXXXXXXX Versus XXXXXXXX	MR. R DE MS. D DEVI	
15	MACApp./316/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ANIMA BARMAN AND 2 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2337/2023 in MACApp./316/2023	NATIONAL INSURANCE COMPANY LIMITED Versus ANIMA BARMAN AND 2 ORS.	MR T KALITA MR. A KAKATI	
16	MACApp./317/2023	JANU TANTI Versus SABIQUL HOQUE AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR MR. S KHAN	
17	MACApp./318/2023	SBI GENERAL INSURANCE COMPANY LTD Versus KANMAI MORAN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/2341/2023 in MACApp./318/2023	SBI GENERAL INSURANCE COMPANY LTD Versus KANMAI MORAN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./319/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus BARASA BASFOR AND 5 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2346/2023 in MACApp./319/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus BARASA BASFOR AND 5 ORS.	MR T KALITA MR. A KAKATI	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/119/2023	MD ABDUS SOBUR PRODHANI Versus MD AMIR ALI AND 2 ORS	MR. S NATH MS C MEDHI	
	WITH I.A.(Civil)/1940/2023 in RSA/119/2023	MD ABDUS SOBUR PRODHANI Versus MD AMIR ALI AND 2 ORS	MR. S NATH MS C MEDHI	

20	RSA/131/2023 FIXED	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA
	WITH I.A.(Civil)/2283/2023 in RSA/131/2023	ON THE DEATH OF CHENIRAM GOGOI HIS LEGAL HEIRS MINTU GOGOI AND ORS. Versus GAURI SANKAR BHATTACHARJYA AND 9 ORS.	MR. P P DAS MR. T DEURI MRS. R S DEURI MR. B B BORAH J RABHA	MR. A BHATTACHARYYA
ORDERS				
21	RSA/75/2012 WITH LCR	BRAJAGOPAL DAS AND 3 ORS Versus SHASHI PROBHA DAS AND ORS	MR.A S BHATTACHARJEEP- 1 MS.T GOSWAMI MR. M HASAN MS.S CHAKRABORTY(P-1) MR.C PHUKAN MS S Z HAYAT MS B H SHIRIN	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN
22	MACApp./265/2016 WITH LCR	SMTI ALAKANANDA BORA and 2 ORS Versus SRI MRINAL SAIKIA and 5 ORS	MR S BORTHAKUR (P-1) MR. P K BORAH MR. M CHOUDHURY MR. K DEKA MR. D GOGOI (P-1)	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)
23	MACApp./336/2016 WITH LCR	SHANSA BEGUM @ SHEHNAJ BEGUM Versus SAMIN DEKA and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR. A J SAIKIA MR G S BORO
24	I.A.(Civil)/1591/2017 in LA.App./294059/2017	THE GENERAL MANAGER and ANR, Versus SMTI CHINTAMONI RABHA and 6 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR Z HUSSAIN (R1, R3-6) MR Z HUSSAIN (R1, R3-6) MS. N BEGUM (R1, R3-6) MR. M HOQUE (R1, R3-6)
	WITH LA.App./294059/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SMTI CHINTAMONI RABHA and 6 ORS	MR.U K GOSWAMI	
25	I.A.(Civil)/1656/2017 in LA.App./294060/2017	THE GENARAL MANAGER and ANR, Versus SMTI RAKHESWARI RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	WITH LA.App./294060/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SMTI RAKHESWARI RABHA and ANR	MR.U K GOSWAMI	
	WITH I.A.(Civil)/3459/2022	THE GENARAL MANAGER AND ANR, Versus ON THE DEATH OF RAKHESWARI RABHA HIS LEGAL HEIRS KARUNA RABHA AND ORS.		
	WITH I.A.(Civil)/3460/2022	THE GENARAL MANAGER AND ANR, Versus ON THE DEATH OF RAKHESWARI RABHA HER LEHAL HEIR KARUNA KANTA RABHA AND ORS.		
	WITH I.A.(Civil)/3461/2022	THE GENARAL MANAGER and ANR, Versus ON THE DEATH OF RAKHESWARI RABHA HER LEHAL HEIR KARUNA KANTA RABHA AND ORS.		MR Z HUSSAIN

26	I.A.(Civil)/2505/2017 in MACApp./294408/2017 WITH MACApp./294408/2017 (Filing Number)	MRS. MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD. and 2 ORS, MRS MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.N D BHUYAN MR.P K MAZUMDAR MR.N D BHUYAN MR.P K MAZUMDAR	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
27	I.A.(Civil)/2963/2017 FIXED in RSA/299713/2017 WITH RSA/299713/2017 (Filing Number)	ON THE DEATH OF SAKALDEO SAHANI HIS LEGAL HEIRS SRI ASHOK KUMAR SAHANI AND 2 ORS. Versus ASHOK KUMAR BARUA and ANR, SAKALDEO SAHANI Versus ASHOK KUMAR BARUA and ANR,	MR.B J MUKHERJEE MR. S BISWAS MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH
28	I.A.(Civil)/3394/2017 in LA.App./274208/2016 WITH LA.App./274208/2016 (Filing Number) WITH I.A.(Civil)/371/2020	AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI and 2 ORS, AIRPORT AUTHORITY OF INDIA Versus MD MIYAZAN ALI and 2 ORS AIRPORT AUTHORITY OF INDIA Versus MD. MIYAZAN ALI AND 2 ORS	MR. H NATH MR. P K BORAH MR. S BORTHAKUR MR. P K BORAH MR.S BARTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL GA, ASSAM GA, ASSAM MRS. M D CHOUDHURY
29	CRP(IO)/133/2018	SORAB ALI AND 11 ORS. Versus SAHIDUL HAQUE AND 27 ORS.	MS F AHMED MR. T ISLAM MR. T K BHUYAN MR A ALI MS. A MESEN	MR. S CHAUHAN (R1, R2, R4, R6-R11, R12, R14-R20, R22) MR. A R SHOME (R1, R2, R4, R6-R11, R12, R14-R20, R22)
30	I.A.(Civil)/483/2018 in RFA/18/2018 WITH RFA/18/2018	AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA AJIT SAIKIA Versus SMTI. PREMLATA SAIKIA	MR. A SATTAR MR. P P BORTHAKUR MR. K ROY MR. B GOSWAMI MR. A SATTAR MR. B GOSWAMI MR. P P BORTHAKUR MR. K ROY	MR H BEZBARUA MR. S J SARMAH
31	I.A.(Civil)/1300/2018 in MACApp./277/2018 WITH MACApp./277/2018 WITH I.A.(Civil)/1302/2018 in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
32	I.A.(Civil)/1648/2018 in MACApp./372/2018 WITH MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD. KHAIRUL ISLAM AND 2 ORS, NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R-1) MS F BEGUM MR MINTU SAIKIA MS. M TALUKDAR (R-1) MS. R M SAIKIA (R-1)

	WITH I.A.(Civil)/1650/2018 in MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
33	I.A.(Civil)/3865/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MS. D KALITA
	WITH MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MR. S K GOSWAMI MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/3866/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
34	RFA/127/2019 WITH LCR, FIXED	SHRI MUKUT MONI BORA Versus ON THE DEATH OF KASTURI DEKA, HER LEGAL HEIRS SHRI HEMEN BHARALI AND 2 ORS	MR. N ALAM MR A HAWARI	MR. T DEURI MRS. R S DEURI MS A DAS
35	I.A.(Civil)/4118/2019 in RSA/16865/2019	ON THE DEATH OF SRI ABANI NATH SARMAH, HIS LEGAL HEIRS Versus SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA MR. U B SARMA	MR. T J MAHANTA MR. A BORUA
	WITH RSA/16865/2019 (Filing Number)	SRI ABONI NATH SARMAH Versus SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE	
36	I.A.(Civil)/503/2020 in Test.App./826/2020	SRI DIPAK CHAKRABORTY Versus SRI DULAL CHAKRABORTY AND 3 ORS	MR. B J MUKHERJEE MS R SAHA MR. N CHAKRAVORTY	
	WITH Test.App./826/2020 (Filing Number)	SRI DIPAK CHAKRABORTY Versus SRI DULAL CHAKRABORTY AND 3 ORS		
37	I.A.(Civil)/717/2020 in MACApp./1191/2020	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR	MR. P SUNDI MR. N B P SINGHA	
	WITH MACApp./1191/2020 (Filing Number)	SRI MADHURJYA MANDIT NATH Versus MRS RENU BORA AND ANR		
38	I.A.(Civil)/1505/2020 WITH LCR in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH RSA/169/2003	RAMANI MOHAN NATH AND ANR Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
	WITH I.A.(Civil)/2031/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH MR.N DEKA MR.M GOGOI	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED

	WITH I.A.(Civil)/2032/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA P C DEKA MR A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2033/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2034/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/1501/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH I.A.(Civil)/1502/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS.	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH I.A.(Civil)/1504/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
39	I.A.(Civil)/1785/2020 in LA.App./294211/2017	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (R- 1,2,3,4,5,6,7,8) MR. M HOQUE (R- 1,2,3,4,5,6,7,8)
	WITH LA.App./294211/2017 (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR Versus SRI RUKUN RABHA and ANR	MR.U K GOSWAMI	
	WITH I.A.(Civil)/3335/2017	THE GENERAL MANAGER and ANR, Versus RUKUN RABHA and ANR,	MR. U K GOSWAMI MR. G GOSWAMI SC, NF RLY	
	WITH I.A.(Civil)/1789/2020	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
	WITH I.A.(Civil)/1790/2020	THE GENERAL MANAGER AND ANR. Versus ON THE DEATH OF RUKUN RABHA HIS LEGAL HEIRS AND ANR.	MR G GOSWAMI	MR Z HUSSAIN (r-1 to 8) MR. M HOQUE (r-1 to 8)
40	I.A.(Civil)/2165/2021 in FAO SL NO. 17105/2018, FIXED in FAO/17105/2018	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA		ASSTT.S.G.I.
41	CRP/98/2022 FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF) Versus M/S A T M CARGO MOVERS	MR. O P BHATI MR T C DAS MR. P SARMA	

42	I.A.(Civil)/488/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	
	WITH FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	WITH I.A.(Civil)/661/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	
43	MACApp./530/2022 WITH LCR	NGANGOM RANJITA DEVI AND ANR Versus ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	
44	FAO/32/2023 CAVT. NO.05972/023, WITH LCR, FIXED	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M K CHOUDHURY(R-1) MR. M DUTTA MR. M DUTTA MR. A LAHKAR (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/1846/2023 in FAO/32/2023	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M DUTTA FOR CAVEATOR
45	MC/58/2023 in CRP(IO)/205/2022(D/O) in CRP(IO)/205/2022	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR	MR. A R SIKDAR
46	Review.Pet./83/2023 in Arb.P./4/2014(D/O), FIXED	THE UNION OF INDIA AND 2 ORS. Versus M/S G D ENGINEERING CONSTRUCTION	MR. B CHAKRAVARTY	
47	I.A.(Civil)/841/2023 in MACApp./237/2015	ON THE DEATH OF ELI DEVI, W/O LATE DEBA KANTA SARMA, Versus SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR G ALAM MR.H ROHMAN	MR. A J SAIKIA
	WITH MACApp./237/2015	SMTI ELI DEVI Versus SRI DINESH SAGAR GUPTA and 4 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MRS. B ACHARYA (R5) MR. A J SAIKIA MR. A ACHARYA (R5) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
48	I.A.(Civil)/1243/2023 B/O in MACApp./4385/2023	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS	MR. N K DAS MR. T R GOGOI	
	WITH MACApp./4385/2023 (Filing Number)	THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS	MR. N K DAS	
49	I.A.(Civil)/1820/2023 B/O in RSA/7121/2023	NUR HUSSAIN AND 2 ORS. Versus ON THE DEATH OF KUMURUDDIN HIS LEGAL HEIRS NURJAHAN AND ORS.	MS. R CHOUDHURY MR. M ISLAM	
	WITH RSA/7121/2023 (Filing Number)	NUR HUSSAIN AND 2 ORS. Versus ON THE DEATH OF KUMURUDDIN HIS LEGAL HEIRS NURJAHAN AND ORS. B	MS. R CHOUDHURY	
50	I.A.(Civil)/2029/2023 WITH LCR, FIXED in Mat.App./19/2018	XXXXXXXXX Versus XXXXXXXXX	MS. R B BORA	MS. R D MOZUMDAR

	WITH Mat.App./19/2018	XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
	WITH MC/59/2023 in Mat.App./19/2018	XXXXXXXXX Versus XXXXXXXXX	MS. R B BORA	MS. R D MOZUMDAR
51	I.A.(Civil)/2170/2023 in MACApp./865/2022	URMILA SAHU AND 2 ORS. Versus SBI GENERAL INSURANCE COMPANY LTD	MR. B BARUAH	MR. R GOSWAMI
	WITH MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B BARUAH (R-1,2,3)
	WITH I.A.(Civil)/3792/2022 in MACApp./865/2022	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
HEARING				
52	MFA/39/2014 WITH LCR, FIXED	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
53	RSA/28/2016 WITH LCR, FIXED	SRI HIMEN BORTHAKUR Versus SRI PULOK MONI SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKATI

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/925/2022	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
WITH 2 WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
MOTION			
3 Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
4 WP(C)/2663/2023	RAKESH KUMAR SINGHHANIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
5 WP(C)/2669/2023	ARUNA DEVI AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
6 WP(C)/4200/2023	ANUP DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, FOREST
7 WP(C)/4313/2023 CAVT. NO.07642/023, FIXED	M/S KALAIKHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	GA, ASSAM MR. H ALI FOR CAVEATOR
8 WP(C)/4325/2023	AMIYA KUMAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, IWT
9 WP(C)/4341/2023	MD. KHURSED ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM

10	WP(C)/4363/2023	KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, WATER RESOURCE
11	WP(C)/4494/2023 FIXED	RANGAGORAH FISHERMEN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR. D. BORAH	GA, ASSAM
12	WP(C)/4621/2023	ABI CHANDRA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
13	WP(C)/4623/2023	SHYAMAL CHANDRA PANDIT Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH
14	WP(C)/4625/2023	JAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
15	WP(C)/1547/2021	AJAY ASHWIYANA Versus THE STATE OF ASSAM AND 5 ORS	MR. J SARMAH	GA, ASSAM SC, FINANCE
16	WP(C)/6321/2021	JOGESH KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
17	WP(C)/742/2022	KESHAB CHANDRA PAUL Versus THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC
18	WP(C)/2124/2022	SUNTI DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
19	WP(C)/2138/2022	SAHABUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST
20	WP(C)/2142/2022	M/S ASSAM WEIGH BRIDGE Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD	GA, ASSAM SC, TRANSPORT ASSTT.S.G.I.
21	WITH WP(C)/379/2015	MOMIN UDDIN AHMED Versus THE STATE OF ASSAM AND 20 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN	MS.S BHUYANR - 9, 10, 11, 15 and 19 MR.B D KONWAR(R - 9, 10, 11, 15 & 19) GA, ASSAM MRS.V L SINGH(R-4) MR.R KALITA(R - 9, 10, 11, 15 & 19) MR.A T SARKAR(R-12) MS.S BARUAH(R - 9, 10, 11, 15 & 19) MS.B BHUYAN SC, PWD (NH) SC, PWD MRS.J M KONWAR(R - 9, 10, 11, 15 & 19) SC, TRANSPORT
22	WITH WP(C)/494/2022	M/S ASSAM WEIGH BRIDGE Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, NHAI MR. S K MEDHI (r-8) SC, TRANSPORT

23	WITH WP(C)/1175/2023	M/S. PINTA WEIGH BRIDGE @ PINTA ENTERPRISE (WEIGH BRIDGE) Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM DY.S.G.I. SC, TRANSPORT
24	WP(C)/5469/2022 FIXED	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
25	WP(C)/5590/2022	M/S NORTH EASTERN TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, PWD SC, FINANCE
26	WP(C)/6814/2022	SHIBU DEB NATH Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM
27	WP(C)/6909/2022	M/S NOBLE AGENCY Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM SC, REVENUE
28	WP(C)/7924/2022 FIXED	MINTU ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	SC, P AND R.D. GA, ASSAM MR. U K BARMAN (r-7) MS. D GHOSH(R-7) MR H ALI (r-7) MR. M MALAKAR (r-7) MS N DEKA(R-7) MR. R KONWAR (r-7) MS H BETALA(R-7) MR I CHAKMA(R-7) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) MR. S. K. CHAKMA (R-7) SC, IWT
	WITH I.A.(Civil)/1292/2023 in WP(C)/7924/2022	ASHATULLAH ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR. S. K. CHAKMA	GA, ASSAM SC, IWT
29	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
30	WITH WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
31	WP(C)/1215/2023 B/O	THAKUR DAS BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. S K GOSWAMI (r-6) MR. B K GOSWAMI (r-6) MR. R SHARMA (r-6) SC, AFDC
32	WP(C)/3571/2023 CAVT. NO.03522/023,	NABAJIT BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MRS L BORUAH (R-8) GA, ASSAM MRS. K DEVI (R-7) MS M BORAH (R-8) MR M CHETIA (r-5) MR. B B BORAH (R-8) MS. B CHOWDHURY (R-9) MR B KOCH (R-9) MS. N DAS (R-9) MS S A KHALIFA (R-7) LUAYING (R-8) FOR CAVEATOR
ORDERS				
33	Cont.Cas(C)/362/2019	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	

34	Cont.Cas(C)/726/2019 FIXED	ABORO (NON-BODO) SURAKSHA SOMITTEE (ASSAM) AND ANR. Versus ALOK KUMAR AND ORS.	MR. S P ROY MS K GOGOI MS. N RAI	MS. M DEVI (r-3) MR. R DHAR MR. A DAS (r-3)
35	WP(C)/6629/2019	ON THE DEATH OF SHYAMA KANTA PAUL HIS LEGAL HEIR SHRI SANDIP KUMAR PAUL REPRESENTING Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD	MR. I CHOUDHURY MS. M. D. BORAH (GA, ASSAM)(R-1 & 2) MS. G BARUAH SC, A S H B
36	Cont.Cas(C)/234/2020	WAHIDUR RAHMAN Versus KUMAR SANJAY KRISHNA AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	MS. K PHUKAN (R-2,3)
37	Cont.Cas(C)/266/2020	SUDARSAN CHOWHAN AND 4 ORS. Versus BHASKAR JYOTI MAHANTA, IPS	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAJUMDAR	MR. D NATH MR D KALITA
38	Cont.Cas(C)/279/2020	TAMION BRAHMA Versus AVINASH JOSHI AND ANR.	MS C MEDHI MR. S NATH	MR. D SAIKIA(R2) MR. S BORA(R2)
39	Cont.Cas(C)/541/2020	SMT. BULI SARMA AND 6 ORS. Versus SRI RAJEN GOGOI	MR H RAHMAN	
40	Cont.Cas(C)/309/2022 FIXED	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS and ANR.	J U AHMED MR S R NAWAZ	MR. D SAIKIA MS. R B BORA MR. S BORA
41	Cont.Cas(C)/407/2022 FIXED	SUMITRA DAS Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
42	Cont.Cas(C)/708/2022	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
43	Cont.Cas(C)/717/2022 FIXED	ANITA BASUMATARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MR. B CHOUDHURY MS. R B BORA
44	Cont.Cas(C)/719/2022 FIXED	DHANANJAY BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MS. R B BORA MR. S BORA
45	Cont.Cas(C)/744/2022 FIXED	LANIMA SAIKIA Versus ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MS. R B BORA (r-1) MR P NAYAK
46	WP(C)/3515/2022	MD. ALKAS ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR A KUDDUS	GA, ASSAM SC, BTC
47	MC/48/2023 WP(C)/2645/2013(D/O) in WP(C)/2645/2013	UTPAL KUMAR CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. P B MAZUMDER	GA, ASSAM
48	WP(C)/62/2023	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
49	WITH WP(C)/28/2023	M/S ASSAM WIRE ENTERPRISE Versus THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
50	Cont.Cas(C)/121/2023 FIXED	M/S KAYAKUCHI GAON MEEN SAMBAI SAMITEE LIMITED Versus AYUSH GARG, IAS	MR. S KATAKI MS. R DUTTA	
51	WP(C)/1235/2023	PRAHALAD ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM

52	WP(C)/2386/2023	MAHAMAD NOUSHAD Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR H K SARMA MS K BHATTACHARYYA
53	WP(C)/4064/2023 CAVT. NO.07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR D BARUAH FOR CAVEATOR
HEARING				
54	WP(C)/2764/2022 CAVT. NO.02732/022, B/O	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. H. BURAGOHAIN MS. J TAMULI MISS. M BORAH MS A DEVI	MR D KALITA GA, ASSAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/473/2023	RAJUL KARIM Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
2	WP(C)/1302/2023	LAKHYA JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	SC, SEC. EDU. GA, ASSAM
3	WP(C)/1520/2023	JOHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3480/2023	KAMAL BAHADUR CHETRY Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, SEC. EDU.
5	WP(C)/3496/2023	MRINAL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3557/2023	ZAHIRUL HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN SUSHMITA SENGUPTA MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3582/2023	MD. FAZAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN	SC, SEC. EDU. GA, ASSAM
8	WP(C)/3885/2023 B/O	MONSURA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4047/2023 B/O	SHAJAHAN ALI MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
10	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU

11	WP(C)/4410/2023 FIXED	KAMAL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, AHSEC SC, AHSEC DY.S.G.I. SC, EDU
12	WP(C)/4418/2023 FIXED	JATISH CH. DEB AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. GA, ASSAM
13	WP(C)/4493/2023 FIXED	DEBOJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. U K NAIR MR A K DAS MS J AKTAR	SC, SEC. EDU.
14	WP(C)/4580/2023 B/O	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU.
15	WP(C)/4605/2023	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU
16	WP(C)/4615/2023	ATAULLAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4618/2023	SHUKLA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4635/2023	SUPRATIM BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, HEALTH AND F W
<u>ORDER NO STEPS</u>				
19	WP(C)/2931/2021	HUSNA BEGOM LASKAR @ HUSNA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
20	WP(C)/4873/2022	CHINADI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/2051/2023 in Cont.Cas(C)/438/2017 WITH Cont.Cas(C)/438/2017	NIRUPAMA SAHARIA and 6 ORS. Versus NARAYAN KONWAR and 3 ORS. NIRUPAMA SAHARIA and 6 ORS. Versus PREETAM SAIKIA and 2 ORS.	MR.S K GOSWAMI MR.S K GOSWAMI MR.N BARMAN MR.H C SARMA	MR.M R LASKAR(R-1) MRSR BORAH(R-1) MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.A DEKAR-2
<u>ADMISSION</u>				
22	WP(C)/3973/2016	RAMESWAR PAYANG and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MR.K DAS	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
23	WP(C)/535/2021 FIXED	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR

24	WP(C)/2144/2021	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
25	WP(C)/2734/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
26	WP(C)/4241/2021 FIXED	MD. BADAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-6) MD A ALI (R-6) M M ZAMAN (R-6)
27	WP(C)/6169/2021	GANESH CH DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM MR. N ANAND (r-5,6) MR. A K SINGH (r-5,6) MS.D SAIKIA (r-5,6) SC, FINANCE
28	WP(C)/6637/2021 FIXED	TH. BIDYADHAN SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	SC, SEC. EDU.
29	WP(C)/472/2022	SITHI SUKLABAIIDYA @ SITHI RANI SUKLABAIIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
30	WP(C)/5445/2022 B/O	TARA BALA BRAHMA @ TARA BALA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
31	WP(C)/5789/2022 B/O	ABDUL MALEK SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WP(C)/2114/2023 FIXED	GITIKA BANIK Versus THE STATE OF ASSAM AND 2 ORS.	MS P DAS MS P AGARWAL (LEGAL- AID COUNSEL)	SC, HIGHER EDU GA, ASSAM
33	WP(C)/3858/2023	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.
34	WITH WP(C)/7524/2022	DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. A K DUTTA (r-3,4) MR. A K DUTTA (r-3,4) DY.S.G.I.
ORDERS				
35	Cont.Cas(C)/124/2018 FIXED, WITH Review.Pet./89/2017(D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001 (D/O) WP(C)/3286/2014 (D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
36	Cont.Cas(C)/169/2020	DEEPA BARUAH Versus SMTI. GITIMONI PHUKAN	MR D MAHANTA	MR. D SAIKIA MR. K GOGOI

37	WP(C)/2625/2021	ATIK ULLAH KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SEC. EDU. MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6)
38	WP(C)/3654/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
39	WP(C)/5614/2021	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU. GA, ASSAM
40	WP(C)/11/2022	KESHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR R S CHAUHAN MISS. M DAS	SC, ELEM. EDU GA, ASSAM MR. Y DOLOI MR C GOSWAMI SC, SSA
41	Cont.Cas(C)/136/2022	MD. MUSA Versus PRETOM SAIKIA AND 2 ORS	MR H R CHOUDHURY	MR. D SAIKIA (r-3) MR. R MAZUMDAR (r-3) MS. N PHUKAN (r-3)
42	Cont.Cas(C)/779/2022 B/O	GOKUL BORAH Versus PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	SC, SEC. EDU. MR S M T CHISTIE MR. R MAZUMDAR
43	WP(C)/7481/2022 B/O	SIRAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM
44	WP(C)/7692/2022 B/O	AFZAL HOSSAIN MONDAL Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU
45	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. B GOGOI (R-3) MR P NAYAK (R-3)
46	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
47	I.A.(Civil)/1146/2023 in WP(C)/1130/2016 WITH WP(C)/1130/2016	DR. GITAMONI HANDHIQUE GOGOI, Versus THE STATE OF ASSAM AND 4 ORS DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S H MAHMUD MR S ISLAM MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	SC, HIGHER EDU MR.L N DIHINGIA MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
48	I.A.(Civil)/1977/2023 in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
49	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
50	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
51	WITH WP(C)/5255/2022 WITH WP(C)/974/2008(D/O)	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU

52	I.A.(Civil)/2290/2023 in WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	SC, SEC. EDU. GA, ASSAM
	WITH WP(C)/4380/2023	SHAHIDUL ISLAM MULLAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MD. S Z B AKLAS	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2818/2023	MD. DILDAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. T K BHUYAN MR. M DAS	PP, ASSAM SC, CBI
2 Bail Appln./2822/2023	JAMIR KAJI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
3 Bail Appln./2825/2023	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<u>MOTION</u>			
4 AB/2811/2023	SUKUR ALI @ SHUKUR ALI AND 4 ORS Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	PP, ASSAM
5 AB/2813/2023	SHELIM HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6 AB/2816/2023	MUSLIM ALI AND 4 ORS Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
7 AB/2818/2023	JAIDUR ALI @ JAYDAR ALI Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
8 AB/2820/2023	PADMA KANTA HAZARIKA Versus THE STATE OF ASSAM	MR. N J KHATANIAR P BORAH	PP, ASSAM
9 AB/2825/2023	ABDUL BAREK @ ABDUL BAREQUE AND 8 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
10 Bail Appln./2315/2023 WITH LCR, FIXED	DHANTI DEKA Versus THE STATE OF ASSAM	MR H K BARUAH MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
11 Bail Appln./2525/2023 FIXED	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS MS. K TALUKDAR	PP, ASSAM

12	Bail Appln./2650/2023 FIXED	NAVAKANTA DOLEY Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN	PP, ASSAM
13	Bail Appln./2656/2023 FIXED	HIMANGSHU KULI AND 3 ORS Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
14	Bail Appln./2666/2023 WITH OFFICE NOTE, FIXED	GOPAL KRISHNA DAS Versus THE STATE OF ASSAM	MR. A AHMED MS B.SAIKIA MD A RAHMAN	PP, ASSAM
15	Bail Appln./2680/2023 WITH OFFICE NOTE, FIXED	CHAJAHAN ALI @ SHAJAHAN ALI Versus THE STATE OF ASSAM	MR B P BORAH MR H MAZUMDER MR P K BORA	PP, ASSAM
16	Bail Appln./2706/2023 FIXED	FARUK ALI @ ABDUL FARUK Versus THE STATE OF ASSAM	MR G PHUKAN MS. A GOGOI	PP, ASSAM
17	Bail Appln./2709/2023 FIXED	MD. ABDUL KARIM @ ABDUL KARIM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
18	Bail Appln./2733/2023 FIXED	GURSHARAN SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/2205/2022 FIXED	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
20	WITH AB/2554/2022	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
21	AB/3605/2022 FIXED	ROFIJUL HOQUE @ MD. RAFIJUL HOQUE Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
22	WITH AB/20/2023	JAMAL ALI @ ZAMAL ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
23	AB/3608/2022 FIXED	YAKUB KHAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
24	AB/128/2023 FIXED	RAJU DEY Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
25	AB/509/2023 FIXED	MD. ASIK AHMED Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
26	AB/705/2023 FIXED	FAJLUL KARIM @ BHAITI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
27	AB/993/2023 FIXED	MD. DIN ISLAM Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
28	AB/1375/2023 FIXED	MD. JAINAL KHAN Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
29	AB/1553/2023 FIXED	ISHRAFUL MONDAL AND ANR Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
30	AB/1767/2023 FIXED	MOBZZIL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. L R MAZUMDER(INFORMANT) MR. A ISLAM (INFORMANT) PP, ASSAM

31	AB/1841/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
32	AB/1850/2023 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
33	AB/2043/2023	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
34	AB/2075/2023 AB 1440/2023(D/O), FIXED	MANOJ KUMAR BORAH @ MANOJ BORA Versus THE STATE OF ASSAM	RIYAZ KHAN MR. S K NATH	PP, ASSAM
35	AB/2153/2023 FIXED	KRISHNA KAMAL CHUTIA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR. J K CHUTIA	PP, ASSAM
	WITH I.A.(CrI.)/620/2023 in AB/2153/2023	KRISHNA KAMAL CHUTIA, Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
36	AB/2210/2023 FIXED	BHABESH SARMA Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
37	AB/2214/2023 FIXED	ABDUL MANNAF @ MANNAF ALI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
38	AB/2224/2023 FIXED	SALAM KHAN Versus THE STATE OF ASSAM	MR N BARMAN MR B DEORI	PP, ASSAM
39	AB/2265/2023 FIXED	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
40	AB/2438/2023 FIXED	BALL BAHADUR THAPA @ TINKU Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
41	AB/2454/2023 FIXED.	UMESH PRASAD Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
42	AB/2467/2023 FIXED	ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
43	AB/2490/2023 FIXED	SULEMAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
44	AB/2523/2023 FIXED	NUR JAMAL SHEIKH Versus THE STATE OF ASSAM	MR. P A AHMED MR M HOQUE MR P D BHUYAN	PP, ASSAM
45	AB/2530/2023 FIXED	ALAL UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
46	AB/2593/2023 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
47	AB/2620/2023 FIXED	JADU @ RAKTIM DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
48	AB/2635/2023 FIXED	AMINUL MANDAL @ AMINUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN SK ABDULLAH	PP, ASSAM

49	AB/2654/2023 FIXED	AMIT SARKAR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
50	AB/2676/2023 FIXED	RAFIQUL ISLAM @ RAFIUL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>ORDERS</u>				
51	Review.Pet./108/2022 IN RFA 123/2017(D/O), B/O	NAGENDRA NATH LAHKAR Versus BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA
52	I.A.(CrI.)/121/2023 AB 3045/2023(D/O), FIXED in AB/3045/2022	ANISA KHATUN, Versus MONSOOR AHMED AND ANR.	MS. J PAUL MR B. RAHMAN	MR. M ISLAM (r-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/4171/2012 FIXED	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM MR.D K DAS MS.J BORGOHAIN MSG ACHARJEE
	WITH MC/3294/2012 in WP(C)/4171/2012	BABA CHAND SINGHA Versus THE STATE OF ASSAM and ORS.	MR.A K PURKAYASTHA MR.S K DAS MR.J A AHMED MR.Z ARAFAT	GA, ASSAM
ADMISSION				
2	WP(C)/6725/2017 FIXED	HARIGOPAL BISWAS Versus THE STATE OF ASSAM AND 9 ORS	MS.B CHOUDHURY MS.J DAS MR.N SARKAR	GA, ASSAM MR. A DUTTA, R MR. A DHANUKA, R SC, REVENUE
3	WP(C)/7501/2019 FIXED	M/S. WOODLAND WORKS (I) PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. R C PAUL MS L DAS MR. A GUPTA	SC, GST
4	WP(C)/7734/2019 B/O	ON THE DEATH OF SYED ALI MOLLAH HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
5	WP(C)/3849/2020	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MR. N DHAR MS. S DASGUPTA MS S DAS	GA, ASSAM MS. T GOSWAMI (R-6, 7)
6	WP(C)/82/2021 FIXED	MANOJ GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR J C BORAH	GA, ASSAM MR A SHARMA (R-5,6) SC, TRANSPORT
7	WP(C)/367/2021	BASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, PWD
8	WP(C)/721/2021	M/S BARAK COLD STORAGE PVT. LTD. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D K SHARMA MR. D J DAS	SC, APDCL MR. P N GOSWAMI

9	WP(C)/839/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM
10	WP(C)/854/2021	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
11	WITH WP(C)/415/2021	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM
12	WP(C)/1838/2021	RADHAKANTA SINHA AND 5 ORS Versus THE UNION OF INDIA AND ANR	MR. D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR	MR. B K DAS SC, NF RLY
13	WP(C)/1845/2021 WITH LCR	SHIBANI BARMAN Versus ARCHANA PATHAK AND 3 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, PNRD GA, ASSAM MR. J C GOGOI (r-1) MR. K KALITA (r-1) MR B ISLAM (r-1)
14	WP(C)/2285/2021	KAILASH CHAND JAIN Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
15	WP(C)/2357/2021	PRAMOD PATODIA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GARODIA MR D SARMA	SC, HEALTH
16	WP(C)/2951/2021	KAMALA SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
17	WP(C)/3672/2021	JOYMOTI MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE DEPTT. SC, REVENUE
18	WP(C)/3757/2021 CAVT. NO.05082/021, WITH	AKASH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR S KHOUND FOR CAVEATOR SC, AFDC
19	WP(C)/4537/2021	BIJAY BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	R SARMAH MR H K NATH	SC, AFDC
20	WP(C)/3790/2021	BABI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/3823/2021	BIKI GARH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/3976/2021 FIXED	FORHANA BEGUM LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, PNRD GA, ASSAM MR M J QUADIR (R-7) MR. K MIRA (R-7) MR S S ISLAM (R-7)
23	WP(C)/4145/2021 B/O	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
24	WP(C)/4443/2021	TASLIMA NASRIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, APDCL SC, FINANCE SC, REVENUE

25	WP(C)/4601/2021	THE CO-OPERATIVE CITY BANK LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM MR. U K NAIR (RES. 5) MR. P K DAS MR A CHAKRABORTY (RES. 5) MS N NEWME (RES. 5) MR. A GAYAN MS. D PEGU
26	WP(C)/4974/2021	ABDUL HASHEM AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	GA, ASSAM SC, REVENUE
27	WP(C)/6126/2021	DEEPALI BARTHAHAKUR Versus STATE BANK OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	MR. K K DEY MR V K BAROOAH
28	WP(C)/6424/2021	KAILASH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA	SC, P H E SC, FINANCE DEPTT.
29	WP(C)/6559/2021	THE ASSAM PHARMACY COUNCIL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, HEALTH
30	WP(C)/6770/2021 FIXED, WITH MAC APPL/5/2014 (D/O)	NURJAHAN BANU AND ANR Versus THE DIVISIONAL MANAGER, UNITED INSURANCE COMPANY LIMITED AND ANR	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. A DUTTA (R1, R2)
31	WP(C)/7113/2021	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
32	WITH WP(C)/4190/2021	ABDUL OHAB Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
33	WP(C)/7134/2021	ALL ASSAM GOODS CARRIER TRUCK DRIVERS AND HANDIMEN UNION (DAY AND NIGHT) AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR J C GAUR MR. U C DAS	GA, ASSAM
34	WP(C)/7162/2021	MS HOLY MOUNT ASSOCIATE Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A J DAS MR P DEKA MR G RENGMA	SC, APDCL MR. T CHAKRABORTY (r-4) MR. D CHOUDHURY (r-4)
35	WP(C)/7186/2021	MOHAMMAD JAKIR HUSSAIN Versus UNION OF INDIA AND ANR.	MR. S CHETIA	SC, ROC
ORDERS				
36	WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. and ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY and 3 ORS	MR.S CHAMARIA MR.M PHUKAN MS. N UPADHYAY MR. A I Ali MR.S CHANDA	MS.M HAZARIKA GA, ASSAM SC, G M D A
37	WP(C)/6809/2017	PRANAB BORA Versus THE STATE OF ASSAM and 2 ORS.	MS U DAS MR.N DEKA	GA, ASSAM
38	WP(C)/1573/2018	AKHIL BHARATIYA CHA MAZDOOR SANGHA (ASSAM)(C.I.T.U) Versus THE STATE OF ASSAM AND 10 ORS.	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MS M HAZARIKA(R11) GA, ASSAM MS. S KHOUND(R11)
39	WP(C)/5339/2018 WITH OFFICE NOTE, FIXED	HEMANTA DEKA Versus THE STATE OF ASSAM 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
40	WITH WP(C)/5342/2018	BHUPEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MS. I KEITZAR MR. B DEORI	GA, ASSAM

41	WITH WP(C)/5343/2018	SRI CHITRADHAR DEKA Versus THE STATE OF ASSAM 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
42	WITH WP(C)/5362/2018	MISS. NEENA LAHKAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
43	WITH WP(C)/5483/2018	MAHANANDA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
44	WITH WP(C)/5536/2018	SRI KAMALESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
45	WP(C)/5596/2021 FIXED	MANIK MANSURA TAIMUR Versus THE STATE OF ASSAM AND 18 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, PNRD
46	Review.Pet./48/2023 B/O, IN WP(C)/2808/2021(D/O), WITH WP(C)/4289/2022(D/O), WP(C)/4116/2022(D/O), WP(C)/4099/2022(D/O), WP(C)/4089/2022(D/O)	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC. SMALL INDUSTRIES
47	Review.Pet./49/2023 B/O, IN WP(C)/4099/2022 (D/O)	MUKUNDA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC, ASIDC
48	Review.Pet./50/2023 B/O, IN WP(C)/4289/2022 (D/O)	PRAHLAD CH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC, ASIDC
49	Review.Pet./60/2023 B/O, IN WP(C)/4089/2022 (D/O)	KESHAB DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, ASIDC SC, ASIDC
50	Review.Pet./61/2023 B/O, IN WP(C)/4116/2022 (D/O)	MD. IMDADUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, INDUSTRIES AND COMMERCE SC. ASIDC
<u>HEARING</u>				
51	WP(C)/5189/2014 FIXED	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
52	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
53	WITH WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./340/2017 WITH LCR 3 FILES	BINIT KUCHERIA @ VINIT KUCHERIA Versus UCO BANK	MR.S AGARWAL MR.N ANAND MS.L SRIVASTAV MR.A K SINGH MR.H L MAURYA	MR R K DUTTA MR. N BORUAH
2	Crl.Pet./1133/2018	TAPAN CHANDRA BORDOLOI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. T DAS MISS. A BARUAH	MR DEBA KUMAR DAS (R2) MR. S BHATTACHARJEE MR. R D BHUYAN (R2) MR U DEKA MR D DEKA (R2) PP, ASSAM
3	Crl.Pet./1229/2018 WITH LCR 1 FILE	KAMALESWAR DEKA AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H BARUAH MR. N K DEKA	MR. D BARUAH MR. A I Ali PP, ASSAM
4	Crl.Pet./1252/2018	ABINASH NATH Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. S ALI MR. R KALITA	MR. M HAQUE MR A HAWARI PP, ASSAM
5	Crl.Rev.P./78/2019	ZABIR MIFTA RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA PP, ASSAM
6	Crl.Rev.P./446/2019 WITH LCR 1 FILE	SUNAYAN BORO Versus SMTI SABITA BORO	MR. S K JAIN MRS. R BORDOLOI	MR. J KALITA (R-1) MS S KAR (R-1)
7	Crl.Pet./1242/2019 WITH LCR 1 FILE	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM
8	Crl.Pet./272/2021	TAHIDUL ALAM Versus THE UNION OF INDIA	MR Z KAMAR MR Z KAMAR MR. R R KAUSHIK MR A K DAS	SC, NCB
9	Crl.Pet./454/2021 WITH LCR 2 FILES	PRADIP BARUA AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A DUTTA	MR. S D PURKAYASTHA (R-2,3) MR S CHOUDHURY (R-2,3) PP, ASSAM
10	Crl.Pet./50/2022 WITH LCR 1 FILE	JONALI DAS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR J PAYENG (R2) MS. C BARMAN (R2) PP, ASSAM

11	Crl.Pet./92/2022	PINKY @ MD MAHRUM ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MS. M MEDHI MS. S DEVI MS A AFREEN	MS. R. R. SAIKIA (r-2) PP, ASSAM
12	Crl.Pet./278/2022 WITH LCR 2 FILES	MD. AHEBULLAH Versus LAILEE BEGUM AND ANR	MR. J SARMAH	MR. A GANGULY (R-4) MR T CHHETRI (R-4) PP, ASSAM
13	Crl.Pet./662/2022 WITH LCR 1 FILE	SADHANA SARAF @ SADHANA @ SADHNA DEORA AND 2 ORS. Versus DHIRAJ DEORA AND ANR.	MR. S K JAIN MRS B JAIN	MR M RAHMAN (r-1) MS A HUSSAIN (r-1) S AHMED (r-1) PP, ASSAM
14	Crl.Pet./726/2022 WITH LCR 3 FILES	BASISTHA KALITA Versus SMT. SARADA DAS	MR. S C BISWAS MS A DAS MR. A K DAS	MR. J KALITA (r-1) MS. S. KAR (r-1)
15	Crl.Pet./920/2022 WITH LCR 2 FILES	SELIM UDDIN CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	MR. S ROY MR. M H LASKAR M. HOSSAIN PP, ASSAM
16	Crl.Pet./950/2022 WITH LCR 3 FILES	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
17	Crl.Pet./1094/2022	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	MR. T J MAHANTA (R-2) MR. A K TALUKDAR (R-2) MR. S ISLAM MR. A AHMED (R-2) U U KHAN (R-2) S. I. KHAN PP, ASSAM
18	Crl.Pet./1156/2022	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
19	Crl.Rev.P./59/2023 WITH CLR 1 FILE	PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR	MR. D C KALITA MR. B K BHAGAWATI	MR. N J DUTTA (R1) MR N AHMED (R1) MR G P CHETIA (R1) MR. M M ZAMAN (R1) MR A BASUMATARY (R1) PP, ASSAM (R2)
	WITH I.A.(Crl.)/90/2023 in Crl.Rev.P./59/2023	PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR	MR. D C KALITA MR. B K BHAGAWATI	PP, ASSAM
20	Crl.Pet./180/2023 WITH LCR 4 FILES	MOHIBUL HAQUE @ MONI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. U CHOUDHURY	MR P KATAKI (R-2) MRS R BEGUM(R-2) PP, ASSAM
21	Crl.Pet./186/2023	SHAH ALOM AND ANR Versus THE UNION OF INDIA AND ANR	MR. P BOIRAGI MRS. B TALUKDAR	DY.S.G.I.
22	WITH Crl.Pet./214/2023	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MS. B SARMA (r-2) MS. B SARMA (r-2) DY.S.G.I.
23	Crl.A./201/2023 <u>0 Y 3 M 13 D :</u>	CHANDRA SING BEY Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
24	Crl.A./245/2023 <u>0 Y 2 M 13 D :</u>	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	WITH I.A.(Crl.)/594/2023 in Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>ORDERS</u>				
25	Crl.Rev.P./71/2016 WITH LCR 4 FILES	JIBAN HAZARIKA and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM

	WITH I.A./947/2016 in CrI.Rev.P./71/2016	JIBON HAZARIKA and ANR. Versus THE STATE OF ASSAM and ANR.	MR.A GANGULY MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
26	CrI.A./215/2021 WITH LCR 3 FILES, OFFICE NOTE, B/O WITH I.A.(CrI.)/564/2021 in CrI.A./215/2021	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM
27	CrI.Rev.P./101/2022	MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. MRINAL KALITA Versus DEEPA DAWA KAITA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	PP, ASSAM
28	CrI.A./296/2022 WITH OFFICE NOTE, LCR 1 FILE	SRI JOGESWAR PATOWARI Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. P S BHATTACHARYYA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR U DAS (R-2) PP, ASSAM
29	CrI.Rev.P./446/2022	DEBASISH THAKURIA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR. P BARGOHAIN	PP, ASSAM
30	CrI.Pet./479/2022	SOMA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
31	CrI.Pet./751/2022 WITH LCR 1 FILE	DIPANJAL DEY Versus THE STATE OF ASSAM AND ANR	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
32	I.A.(CrI.)/834/2022 in CrI.Rev.P./10760/2022	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MS J RAJKUMARI (R-2) MR. L N DIHINGIA (R-2) MR. A K SAHU (R-2) PP, ASSAM
	WITH CrI.Rev.P./10760/2022 (Filing Number)	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR (E)	MR A V SINGH	
33	CrI.Pet./1319/2022 WITH LCR 2 FILES	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. A H M R CHOUDHURY MR. A WAHAB	PP, ASSAM
34	WITH CrI.Pet./687/2022	ARSHID ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
35	CrI.Rev.P./16/2023 WITH LCR 1 FILE, B/O	SAGAR RAY Versus CHOW SUREN HANDIQUE	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	
36	Review.Pet./51/2023 IN MAC.APP. 368/2017(D/O), WITH LCR 3 FILES	RINKU SINGH @ RINKU KUMARI Versus NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	
37	CrI.Rev.P./72/2023	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
38	CrI.Rev.P./126/2023 WITH LCR 6 FILES	SAPONTI BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS S K DAS	PP, ASSAM
39	I.A.(CrI.)/153/2023 WITH LCR 2 FILES in CrI.Pet./978/2022 WITH CrI.Pet./978/2022	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI	PP, ASSAM
		MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK MR. H N ISLAM	PP, ASSAM

40	Crl.Rev.P./162/2023 WITH LCR 1 FILE	BILLAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
41	I.A.(Crl.)/392/2023 in Crl.Rev.P./938/2023 WITH Crl.Rev.P./938/2023 (Filing Number)	KHAN ASHRAFUL ALOM Versus BEGUM SAJINA AHMED KHAN ASHRAFUL ALOM Versus BEGUM SAJINA AHMED A	MR. R ALI MR H A AHMED MR A S SK MR. R ALI	
42	Crl.Pet./521/2023 WITH LCR 2 FILES	SAHEB KHAN @ SAHEB KHA Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
43	I.A.(Crl.)/662/2023 in Crl.Rev.P./3389/2023 WITH Crl.Rev.P./3389/2023 (Filing Number) WITH I.A.(Crl.)/277/2023 in Mat.App.	BAREKUDDIN @ BAREK ALI, Versus JUNU BEGUM, BAREKUDDIN @ BAREK ALI Versus JANU BEGUM (A) BAREKUDDIN @ BAREK ALI Versus JANU BEGUM	MR. J AHMED MS A HUSSAIN R BEGUM MR. J AHMED MR. J AHMED MS A HUSSAIN R BEGUM MR H RAHMAN MS. S ROY MR. R ISLAM	

HEARING

44	Crl.A./84/2019 WITH LCR 2 FILES, B/O	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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9)	MR A GOENKA	07-08-2023	To	17-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2823/2023	SONTI HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./2828/2023	MUNNI BIBI AND ANR. Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR	PP, ASSAM
<u>MOTION (AB)</u>				
3	AB/2806/2023	DIVYAMALA PRAKASH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
4	AB/2807/2023	MD SAFIQUUL ISLAM Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
5	AB/2808/2023	MD NUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR B C DAS	PP, ASSAM
6	AB/2809/2023	ASHISH CHOUDHARY Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
7	AB/2810/2023	SHAHEB ALI SK Versus THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
8	AB/2812/2023	AJGOR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

9	AB/2817/2023	RANJAN BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS G.M. PRADHAN	PP, ASSAM
10	AB/2819/2023	AZAHAR BHUYAN @ AZAHAR UDDIN BHUYAN Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
11	AB/2823/2023	PRANJIT KALITA Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
12	AB/2824/2023	MD MAHMMUD SAH AND 3 ORS Versus THE STATE OF ASSAM	MR. K K DEKA T A LASKAR	PP, ASSAM
13	AB/2826/2023	SOMER ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./1234/2022	PUTUL BORUAH Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	PP, ASSAM
15	WITH Crl.Pet./862/2016	PUTUL BORUAH Versus THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
16	Crl.Rev.P./261/2023 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
17	Crl.Rev.P./273/2023 FIXED	MD. HAFIZUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
18	Crl.Pet./291/2023 WITH LCR 5 FILES	BANFUL DEKA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
19	Crl.Rev.P./312/2023	DIBYOJYOTI BORA Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM S NATH	PP, ASSAM
	WITH I.A.(Crl.)/701/2023 in Crl.Rev.P./312/2023	DIBYOJYOTI BORA Versus THE STATE OF ASSAM	S N NATH MS. M BEGUM S NATH	PP, ASSAM
20	Crl.Rev.P./313/2023	SIMA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
21	Crl.Pet./475/2023 B/O	SOIF UDDIN Versus THE STATE OF ASSAM	MD E AHMED MR. H A TALUKDAR	PP, ASSAM
22	Crl.Pet./834/2023	SHAHANUR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
23	Crl.Pet./836/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS	
24	Crl.Pet./837/2023	M/S GOPIRAM CHETRAM Versus KEJRIWAL SUGAR AGENCIES PVT. LTD. AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS	
25	Crl.Pet./838/2023	MIHIR SINGHA ROY Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
26	Crl.Pet./839/2023	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM

ADMISSION

27	Tr.P.(CrI.)/37/2017	DULAL BORA Versus THE STATE OF ASSAM and ANR.	MR .A BHATTACHARJEE MR.J DAS MR. A BHATTACHARYA MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) MR. J P MORE (R2) PP, ASSAM
28	CrI.Pet./189/2019 WITH LCR 1 FILE, FIXED	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	MR. T DEURI (R2) PP, ASSAM
29	CrI.Pet./947/2019 WITH LCR 4 FILES	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
WITH				
30	CrI.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM
31	CrI.Pet./319/2021 WITH LCR (TWO FILES)	MAHANDRA TERANG AND 2 ORS Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	MS. K M SAIKIA MR. A R MEDHI
32	WP(C)/2815/2022	RAHUL DEV BRAMHA Versus THE GAUHATI HIGH COURT AND 6 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR S KHOUND (R-5) MR. A LAL (R6, R7) MR A BRAHMA (R6, R7) SC, GHC
33	CrI.Pet./64/2023 WITH LCR 1 FILE, FIXED	BAJRUL AKRAM MIRDHA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR M AHMED (R-2) A. K. KANU (R-2) MR A. ALI (R-2) PP, ASSAM
34	CrI.Pet./111/2023 FIXED	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS MR B YADAV
WITH				
35	CrI.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS (R-1)
36	CrI.Rev.P./267/2023 FIXED	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP,ASSAM
<u>BAIL HEARING (BA)</u>				
37	Bail Appln./2637/2023 FIXED	SAHIDA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
38	Bail Appln./2688/2023 FIXED	SANKAR KANWARIYA AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
39	Bail Appln./2738/2023 FIXED	RAJIB HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
40	AB/2749/2023 FIXED	MADHUIYA BORAH AND ANR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/1867/2023 FIXED	ABUL FAZAL AHID Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
42	AB/1982/2023 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN D HUSSAIN	PP, ASSAM

43	WITH AB/1959/2023	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
44	AB/2366/2023 WITH LCR, FIXED	DWIPJYOTI HALOI @ DIPJYOTI HALOI @ NIKHIL Versus THE STATET OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2605/2023 FIXED	MAYEJUDDIN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
<u>ORDERS</u>				
46	Tr.P.(CrI.)/1/2020	BHASKARJYOTI SARMAH AND ANR. Versus SMT. NILAKHI SAIKIA	MS. R KALITA	
	WITH I.A.(CrI.)/35/2020 in Tr.P.(CrI.)/1/2020	BHASKARJYOTI SARMAH AND ANR. Versus SMT. NILAKHI SAIKIA	MS. R KALITA	
47	W.P.(CrI.)/43/2022	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
48	I.A.(CrI.)/636/2023 B/O in CrI.Rev.P./7082/2023 WITH CrI.Rev.P./7082/2023 (Filing Number)	HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR (E)	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. R CHOUDHURY	PP, ASSAM
<u>HEARING</u>				
49	CrI.A./50/2012 (TOP OF THE LIST), WITH LCR 6 FILES, P.B.-1	PARAG SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR.N DUTTA MR.B K BHATTACHARJEE DR.R SARMAH MR.N N B CHOUDHURY MS.B BHUYAN MR.B PADUN MRS.P SAHA	MR. M J BARUAH MS B MAJUMDER MS M NEOG PP, ASSAM PP, ASSAM
50	CrI.A./51/2012 (TOP OF THE LIST), WITH LCR 6 FILES	TANURAM PEGU Versus STATE OF ASSAM	MR.G C PHUKAN MR.S SAHU	PP, ASSAM
<u>STAY MATTERS</u>				
51	Tr.P.(CrI.)/28/2022 WITH LCR 1 FILE	PRITI GOGOI Versus DULU GOGOI AND ANR.	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
52	CrI.Pet./151/2022 WITH LCR 1 FILE	AJAY SARAWAGI Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR	PP, ASSAM
53	CrI.Pet./985/2022 WITH LCR 1 FILE	MONI KALITA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI U U KHAN	PP, ASSAM
54	Tr.P.(CrI.)/8/2023	RAJDEEP BHUYAN @ RAJDIP BHUYAN Versus SARKIRIBINI HANSE AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. M KALITA(R-1) MR. A PHUKAN (R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 WP(C)/4220/2023 FIXED	APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E
2 WP(C)/4228/2023 FIXED	NEETA BORUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. GA, ASSAM
3 WP(C)/4453/2023 FIXED	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
<u>ORDER (STAY VACATING)</u>			
4 I.A.(Civil)/1580/2023 FIXED in WP(C)/3111/2022	THE MONTFORT SCHOOL AND 2 ORS. Versus SMT. MRIDULA KONWAR HAZARIKA AND ANR.	MS. D GHOSH	SC, SEC. EDU. MR S BORTHAKUR
WITH WP(C)/3111/2022	SMT. MRIDULA KONWAR HAZARIKA Versus THE DIRECTOR OF SECONDARY EDUCATION ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, SEC. EDU. MS. D GHOSH (R-2,3,4) OWEN. C (R-2,3,4) MS N DEKA (R-2,3,4) MR SAURADEEP DEY (R- 2,3,4) MS H BETALA (R-2,3,4) MR I CHAKMA (R-2,3,4) MS. P. NAG (R-2,3,4) MR. S. K. CHAKMA(R-2,3,4)
WITH 5 WP(C)/3576/2022	MRIDULA KONWAR HAZARIKA Versus THE DIRECTOR OF SECONDARY EDUCATION AND 3 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>			
6 I.A.(Civil)/2322/2023 in WP(C)/7293/2021	BASANTI MAZUMDAR, Versus THE STATE OF ASSAM AND 8 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE

	WITH WP(C)/7293/2021	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG
		ADMISSION		
7	WP(C)/2031/2017	MONIMALA HAZARIKA Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, EDUCATION SC, FINANCE
8	WITH WP(C)/2208/2017	DIPAMONI BORAH DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
9	WITH WP(C)/2241/2017	NABIN GOHAIN and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.P TALUKDAR MS.B BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
10	WP(C)/3540/2017	MRS. DULUMONI HAZARIKA and 5 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH MS.S PHUKAN MR.M BORAH	SC, ELEMENTARY EDUCATION SC, FINANCE
11	WP(C)/3559/2018 FIXED	RUPALI HAZARIKA Versus THE OIL INDIA LTD. AND 3 ORS.	MR. A K MAHESWARI	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MR. S CHOWDHURY SC, O I L MR. A JAHID
12	WP(C)/632/2021	GOBIN BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, AG
13	WP(C)/1247/2021	PHUKAN CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH MR. M C DAS	SC, AG MR. R K TALUKDAR SC, IRRIGATION SC, FINANCE
14	WITH WP(C)/174/2019	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
15	WITH WP(C)/277/2022	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MS. P K DEVI	GA, ASSAM MR. R BORPUJARI (R-5) SC, IRRIGATION DEPTT.
16	WP(C)/5059/2021	RAKTIM GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
17	WP(C)/5996/2021 B/O	PRADIP SARMA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. A L MONDAL (R-6) MR. G K PARAJULI SC, LIC SC, AFC SC, FINANCE
18	WP(C)/6029/2021	RAJ BABU SINGH (UBC/295) Versus THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI	GA, ASSAM
19	WP(C)/7204/2021	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
20	WP(C)/7243/2021	MANJU DAS Versus THE STATE OF ASSAM AND 3 ORS. -B	MR R P SHARMA	GA, ASSAM SC, FINANCE DEPTT.

21	WP(C)/667/2022	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MS N J DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/685/2022	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
23	WP(C)/2552/2022	NAKIB SAIKIA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA MS P SARMA	SC, P AND R.D. SC, AG SC, FINANCE
24	WP(C)/3139/2022 FIXED	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
25	WP(C)/4200/2022	MOINA OJHA @ MOINA OZAH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
26	WP(C)/4379/2022	SUBHAS BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, FINANCE
27	WP(C)/6443/2022	BINOD KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/6717/2022	SAMARJIT BISWAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. T R GOGOI, SC, ASSAM STATE HOUSING BOARD
29	WP(C)/7201/2022	RAJANI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
30	WP(C)/7368/2022 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG MR. S K MEDHI SC, SOIL CONSERVATION DEPTT. SC, FINANCE
31	WP(C)/8397/2022 B/O	SANJIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. SC, FINANCE
32	WP(C)/227/2023	RAJIB REGON @ RAJEEB REGON Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. A BORUA	GA, ASSAM SC, G.H.C , MR. H.K. DAS
33	WP(C)/411/2023 B/O	BIJOY RABHA Versus THE UNION OF INDIA AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	MS. B SARMA DY.S.G.I.
34	WP(C)/1094/2023	MD ABDUL HASHIM BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
35	WP(C)/1481/2023	SMTI. BASANTI SINHA Versus THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
36	WP(C)/1517/2023 B/O	RANJAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, FINANCE

37	WP(C)/1949/2023 B/O	MAMILA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I.
38	WP(C)/3014/2023	BIKRAM TOKBI Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N J KHATANIAR A. K. KANU	SC, K A A C SC, HEALTH
39	WP(C)/3252/2023	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
40	WP(C)/3770/2023 FIXED	BERGORAM BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE SC, BTC
ORDERS				
41	WP(C)/681/2020	DAYAWATI DUTTA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, ELEM. EDU SC, FINANCE
42	WP(C)/6343/2021	KANAK CH BARO Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. M HAQUE MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, AG MR. S K MEDHI (R3, SC AG) SC, BTC
43	Review.Pet./54/2022 IN WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
44	I.A.(Civil)/1004/2022 IN WP(C)/3947/2019 (D/O) in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM
45	I.A.(Civil)/2242/2023 in WP(C)/5343/2022	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM
WITH WP(C)/5343/2022				
		GAJENDRA PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
WITH I.A.(Civil)/2241/2023 in WP(C)/5343/2022				
		ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIRS PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
46	I.A.(Civil)/2310/2023 in WP(C)/366/2022	ON THE DEATH OF SUSHIL KUMAR DAS HIS LEGAL HEIRS MANJU DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. U SARMA	SC, ELEM. EDU
WITH WP(C)/366/2022				
		SUSHIL KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. U SARMA	SC, ELEM. EDU GA, ASSAM SC, AG
WITH I.A.(Civil)/2311/2023 in WP(C)/366/2022				
		ON THE DEATH OF WRIT PETITIONER SUSHIL KUMAR DAS HIS LEGAL HEIRS MANJU DAS AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H BEZBARUA MR. U SARMA	SC, ELEM. EDU
47	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
48	WP(C)/3635/2023 FIXED	MANIKA BHUYAN Versus THE UNION OF INDIA AND 2 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA B DAS	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 14th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./848/2018 WITH LCR 1 FILE	DULAL BORA Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
2	Crl.A./212/2019 WITH LCR 1 FILE	SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR MS. M DAS MR. S K AGARWAL	PP, ASSAM
3	Crl.Rev.P./12/2020 WITH LCR 4 FILES	TAPADHIR KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM PP, ASSAM
	WITH I.A.(Crl.)/299/2023 in Crl.Rev.P./12/2020	ON THE DEATH OF LATE BIKASH BHUIYA Versus TAPADHIR KANTI DAS AND ANR.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. M H RAJBARBHUIYAN PP, ASSAM
4	Crl.Pet./239/2021 WITH LCR 1 FILE	MD. OSMAN ALI SAIKIA AND ANR Versus CHAND MAHAMOD SAIKIA AND 2 ORS	MR D KALITA MS M KALITA	MR. M HAQUE (R-1,2) MR. DITUL DAS (R-1,2) PP, ASSAM
5	Crl.Pet./533/2021	CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR H P NEPAL	MR. A SARMA (R-2) MR H KALITA (R-2) PP, ASSAM
6	Crl.Pet./711/2021	M/S MAA KARNI TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
7	Crl.Pet./712/2021	M/S KUMAR TRADERS AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
8	Crl.Pet./713/2021	M/S MAA KAMAKHYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM
9	Crl.Pet./716/2021	M/S KUMAR ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MS S DAS	PP, ASSAM

10	Crl.Pet./448/2022 WITH LCR 1 FILE	NILUTPAL DEKA @ NILU DEKA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR P DEKA MR. R DE PP, ASSAM
11	Crl.Pet./922/2022	ABBASH ALI @ ABBAS ALI Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR. M H TALUKDAR (r-2) PP, ASSAM
12	Crl.Pet./1144/2022 WITH LCR 1 FILE	CHAMPA BARMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
13	Crl.Pet./1269/2022 WITH LCR 1 FILE	KRISHNA DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. S KAKATI MR P DAS	MS. A HUSSAIN (R-2,3) MR R ISLAM (R-2,3) N CHAKRABARTY (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/533/2023 in Crl.Pet./1269/2022	KRISHNA DEY, Versus THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	PP, ASSAM
14	Crl.Pet./27/2023 WITH LCR 1 FILE	BIDYADHAR BORAH Versus M/S SHYAM TRADE AGENCY	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR. D NANDI MS P SARMAH
15	Crl.Rev.P./163/2023 WITH LCR 1 FILE	RUPCHAN BHUYAN Versus HAMIDA KHATUN AND ANR	MR. A MANNAF MD A S ALI	MR. R ALI (R-1) MR H A AHMED (R-1) PP, ASSAM
16	Crl.Rev.P./308/2023	PINKU PAUL @ SANKU PAUL Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR	
17	Crl.Pet./375/2023 WITH LCR 1 FILE	SHERMAN ALI AHMED Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED	PP, ASSAM
18	Crl.Pet./509/2023 B/O	HEMENDRA KUMAR DEKA Versus BHABANI DEKA	MR. I CHOUDHURY MR. N K DAS R L CHUTIA MS K BORAH	MR. B K DAS MS. P DAS
19	Crl.Pet./629/2023	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1534/2023 PART-HEARD, WITH LCR	RAJU SURIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
21	Bail Appln./2712/2023 FIXED	JAMAL HOSSAIN AND ANR Versus DRI	MR S CHOUDHURY MR R.CHANDA	MR. S C KEYAL SC, DRI
22	Bail Appln./2713/2023 FIXED	MD. MUSTAKUDDIN AHMED @ MUSTAK UDDIN AHMED@ MUSTAK AHMED Versus CENTRAL BUREAU OF INVESTIGATION	MR H R A CHOUDHURY MR E AHMED	SC, CBI
<u>ORDERS</u>				
23	Crl.A./237/2012 WITH OFFICE NOTE, LCR 5 FILES	ANOWAR HUSSAIN, Versus THE STATE OF ASSAM, AND ANR.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	PP, ASSAM
24	Crl.Rev.P./442/2015 WITH LCR 1 FILE	NARENDRA GOSWAMI and ANR. Versus THE STATE OF ASSAM and ANR.	MRK BHUYAN MR. B PATHAK (P-2) MR.H A AHMED MR. R THADANI (P-2) MR V KUMAR (P-2)	PP, ASSAM
25	Crl.Pet./77/2019 WITH LCR 1 FILE, B/O	SEFALI SUTRADHAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED	PP, ASSAM
26	CRL.A(J)/12/2021 <u>5 Y 3 M 8 D</u> :WITH LCR 5 FILES, P.B.-1	AMULYA SAIKIA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, ASSAM

27	Crl.Pet./119/2021	DEEPAK HAZARIKA Versus THE CBI AND ANR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, CBI
28	I.A.(Crl.)/222/2021 4 Y 2 M 28 D :WITH LCR 5 FILES in CRL.A(J)/97/2019 WITH CRL.A(J)/97/2019	JOYDEB DOLEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID	PP, ASSAM
		JOYDEB DOLEY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR B TAID MS. B SARMA, AMICUS CURIAE	PP, ASSAM
29	CRL.A(J)/13/2022 WITH OFFICE NOTE, LCR 1 FILE	SMT. PATAI RABIDAS Versus THE STATE OF ASSAM	MS. S KHATANIAR(AMICUS CURIAE)	PP, ASSAM
30	Crl.Rev.P./350/2022 WITH LCR 2 FILES, B/O	MAZIBAR RAHMAN Versus AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN
31	I.A.(Crl.)/505/2022 in Crl.Rev.P./6959/2022 WITH Crl.Rev.P./6959/2022 (Filing Number)	HEMCHANDRA CHATTERJEE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. RAJARSHEE DE MR. F A HASSAN MS. J GHOSH	PP, ASSAM
		HEMCHANDRA CHATTERJEE AND ANR. Versus THE STATE OF ASSAM AND ANR. -E	MR. RAJARSHEE DE	
32	Crl.Rev.P./603/2022	SAMPA BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY MS T NANDI	PP, ASSAM
33	Crl.Pet./785/2022 WITH LCR 2 FILES	DEEP JYOTI BORO Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
34	Crl.Pet./830/2022 WITH LCR 2 FILES	BALARAM SHIL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. H A SARKAR	PP, ASSAM
35	Crl.Pet./1294/2022 WITH LCR 1 FILE	MOMTAJ KHATUN Versus THE STATE OF ASSAM ND ANR	MR. A K SAHU MR. S SAHU MS. A ROY	PP, ASSAM
36	Crl.A./75/2023 5 Y 0 M 23 D :WITH LCR 2 FILES WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023	IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR.	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
		IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR	MR. N H BARBHUIYA	MR. S C KEYAL, S.C., NCB ASSTT.S.G.I.
37	Crl.Pet./90/2023	PALASH RANJAN BARUAH Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
38	Crl.Rev.P./136/2023 WITH LCR 3 FILES	NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	PP, ASSAM
39	Crl.A./160/2023 0 Y 6 M 2 D :WITH OFFICE NOTE	SAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
40	I.A.(Crl.)/262/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in Crl.A./110/2023 WITH Crl.A./110/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
		FAKRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM

41	Crl.Pet./384/2023	ELIYAS HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MD Y ALI MS. M. KHATUN	PP, ASSAM
42	I.A.(Crl.)/400/2023 in Crl.Rev.P./4775/2023	IJAJUL HUSSAIN Versus SAJIDA BEGUM	MR. J AHMED R BEGUM H G DAISY MS. S ROY MR. R ISLAM MR N ZAMAN	MR. M K SHARMA A TALUKDAR MR A MOHAMMAD
	WITH Crl.Rev.P./4775/2023 (Filing Number)	IJAJUL HUSSAIN Versus SAJIDA BEGUM (E)	MR. J AHMED	
43	I.A.(Crl.)/409/2023 in Crl.Rev.P./57/2023	ABDUL KADER @ KADER ALI AND 3 ORS. Versus SOMEZ ALI @ SOMEZ UDDIN	MR. J AHMED R BEGUM (r-2 to 5) H G DAISY (r-2 to 5)	MR. D BORAH
	WITH Crl.Rev.P./57/2023	SOMEZ ALI @ SOMEZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	MR. J AHMED (r-2 to 5) MS A HUSSAIN (r-2 to 5) MR Z RAHMAN (r-2 to 5) R BEGUM (r-2 to 5) H G DAISY (r-2 to 5) MR. R ISLAM PP, ASSAM
44	Crl.Pet./523/2023	UMAR FARUQUE Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
45	I.A.(Crl.)/655/2023 in Crl.Pet./313/2023	DR. BRIJESH KUMAR RAI, Versus THE STATE OF ASSAM AND 2 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
	WITH Crl.Pet./313/2023	PREMKUMAR SUKUMAR ALIAS S PREM KUMAR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
46	I.A.(Crl.)/690/2023 BA 1822/2023(D/O) in Bail Appln./1822/2023	RAKESH DAS Versus THE STATE OF ASSAM,	MS. N BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR J DAS	31-07-2023	To	01-09-2023
7)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
8)	MR. S SINHA	02-08-2023	To	17-08-2023
9)	MR A GOENKA	07-08-2023	To	17-08-2023
10)	MR R GOENKA	07-08-2023	To	17-08-2023
11)	MR. P MAHANTA	08-08-2023	To	31-08-2023
12)	K U AHMED	11-08-2023	To	17-08-2023
13)	MR. R P SINGH	10-08-2023	To	01-09-2023
14)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
15)	MR. B K SARMA	13-08-2023	To	25-08-2023